


NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

PRESENT: SHRI B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL)

SHRI V. NALLASENAPATHY
MEMBER (TECHNICAL)

Attendance-cum-order sheet in the case of M/s. Eagle Agro Farms Pvt. Ltd. & Ors.


CP No. 06/2015 u/s 397-398 DATE : 11.07.2016 TIME: 10.30 A M

SR. NO	NAME	DESIGNATION	SIGNATURE
1)	Mayur Khandekar Kar also Rahul D. Oak.	Advocates for Resp. No. 1, 2, 3, 6 & 9	

Order

C.P No. 06/397-398/NCLT/MB/MAH/2015

1. Petitioner side is absent. Respondent side Counsel is present.
2. Since this matter has come first time for hearing before NCLT, the Respondents are directed to communicate the next date of hearing to the Petitioners.
3. List this matter on 16th September, 2016 at 10.30 a.m. for final hearing.


B.S.V. PRAKASH KUMAR
Member (Judicial)


V. NALLASENAPATHY
Member (Technical)

Dated: 11th July, 2016.